

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
LOK SABHA  
STARRED QUESTION NO. 167  
ANSWERED ON FRIDAY, THE 21<sup>st</sup> DECEMBER, 2018  
[AGRAHAYANA30, 1940 (SAKA)]**

**DEACTIVATION OF DIN**

**QUESTION**

**\*167. DR. C. GOPALAKRISHNAN :**

**Will the Minister of CORPORATE AFFAIRS**

**कारपोरेटकार्यमंत्री**

**be pleased to state:**

**(a) Whether the Government has deactivated a number of Director Identification Numbers (DINs) after the expiry date of filing of DIR-3 KYC and if so, the details thereof; and**

**(b) the details of other action to be taken against those non-filing DIR-3 KYC for their non-compliance along with the remedial measures taken for reactivation of DIN?**

**ANSWER**

**THE MINISTER OF CORPORATE AFFAIRS**

**(SHRI. ARUN JAITLEY)**

**कारपोरेटकार्यमंत्री**

**(श्री अरुणजेटली)**

**(a) to (b) A statement is laid on the table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (b) OF THE  
STARRED QUESTION NO. 167 FOR ANSWER IN LOK SABHA ON 21-12-  
2018**

**(a) Yes Madam. As on 30<sup>th</sup> November, 2018 16,71,167 DIN holders were  
deactivated due to non filing of KYC.**

**(b) As per Rule 11(2) of the Companies (Appointment & Qualification of  
Directors) fourth Amendment Rules, 2018 the DIN of the individual who  
does not file e-form DIR-3 KYC within stipulated time will be deactivated  
and as per Rule 11(3) in the Companies (Appointment & Qualification of  
Directors) fourth Amendment Rules, 2018 “The de-activated DIN shall be  
re-activated only after e-form DIR-3 KYC is filed along with fee as  
prescribed under the Companies (Registration Offices and Fees) Rules,  
2014”. After the extended deadline of 05<sup>th</sup> October, 2018 and upto 15<sup>th</sup>  
December, 2018, 8000 DINs have been Re-activated after filing e-form DIR-  
3 KYC. The DIN holder whose DIN is de-activated will not be able to file  
any e-forms in MCA21 portal. The KYC drive for professionals  
(Chartered Accountants, Company Secretaries and Cost  
Accountants) and Companies will also be commenced shortly.**

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